

[श्री मुहम्मद यूनुस सलीम]

है। ऐसी भाषा में पढ़िये कि जो हमें समझ में आये। ऐसा मालूम हो रहा है कि आप हमें संस्कृत सुना रहे हैं।

SHRI NRIPATI RANJAN CHOU-DHURY (Assam). Sir, in view of the important role that the ONGC is playing in the field of economic development of the country, this reorganisation is very important and I think we should be given a chance for discussing the statement. So I am giving a notice for that and I think you will consider it.

प्रो० रामलाल परीख (गुजरात) : श्रीमन्, मुझे भी यही कहना था कि यह बहुत महत्वपूर्ण सवाल है और ओ० एन० जी० सी० के कार्य के बारे में, खासकर गुजरात में बड़ा भारी असन्तोष है और कम से कम इसके रोज-व-रोज के काम के बारे में, रैक्यूमेंट पालिसी के बारे में, इसका जो जनता से व्यवहार है, इस पर भारी असन्तोष और विरोध है। इसलिए इसके लिए सदन में समय नियुक्त किया जाए।

मैं इसके लिए आपसे निदन करूंगा कि आप इसके लिए जितना उपयुक्त समझें, इस पर विचार करने के लिए समय निर्धारित करें। खास कर गुजरात की जनता की मांग है कि ओ० एन० जी० सी० में बहुत भारी परिवर्तन करना चाहिए। इस रिपोर्ट से कोई पता नहीं लगता है कि इसमें कोई परिवर्तन हुआ है।

MOTION FOR ELECTION TO THE COFFEE BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): Sir, I beg to move the following Motion:—

"That in pursuance of clause (b) of sub-section (2) of section 4 of the Coffee Act, 1942 (7 of 1942), this House do proceed to elect, in such manner as the Chairman may direct one member from among the members of the House to be a member of the Coffee Board."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Banking Service Commission (Repeal) Bill, 1977.

SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Banking Service Commission (Repeal) Bill, 1977, as passed by Lok Sabha at its sitting held on the 5th December 1977."

Sir, I lay a copy of the Bill on the Table.

REFERENCE TO ALLEGED SCUTTLING OF THE BROADCAST OF THE PLAY "TUMHARA GAM HAMARA GAM"

SHRI JAGJIT SINGH ANAND (Punjab): Mr. Deputy Chairman, Sir, I am highly thankful to you for allowing me to mention a matter of urgent public importance, namely, the scuttling of the broadcast of the play "TUMHARA GAM HAMARA GAM" by the noted playwright Shri Reoti Saran Sharma. Sir, Shri R. S. Sharma is a very noted playwright, specially radio plays and this very play was